

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE BINOD KUMAR SINHA - MEMBER TECHNICAL

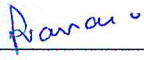
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 586/9/HDB/2019
NAME OF THE COMPANY	Ramky Infrastructure Ltd
NAME OF THE PETITIONER(S)	Hi-Reach Construction Equipments Pvt Ltd
NAME OF THE RESPONDENT(S)	Ramky Infrastructure Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
BHUVAN ARORA,	ADVOCATE	LEGAL@CYANSHREECONSULTANTS.COM 9711103338	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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**ORDER**

Counsels representing both sides are present. IA No.867/2019 in CP(IB) No.586/9/HDB/2019 is pending. Therefore, at request of both sides, time is enlarged. Put up the matter on 10.02.2020.

  
**MEMBER TECHNICAL**

Santi

  
**MEMBER JUDICIAL**